

GOVERNMENT OF INDIA  
 MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
 DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO. 753

TO BE ANSWERED ON 01<sup>ST</sup> MARCH, 2016

FOODGRAINS FOR POOR

753. SHRIMATI SAKUNTALA LAGURI:

SHRI JASVANTSINH SUMANBHAI BHABHOR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is providing foodgrains to destitute, blind and other poor children at subsidised rates;
- (b) if so, the details thereof indicating the quantum of foodgrains distributed during the last three years, State-wise;
- (c) whether it is a fact that the scheme to provide foodgrains to such children at subsidised rates has been stopped; and
- (d) if so, the details thereof and the reasons therefor?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
 (SHRI RAM VILAS PASWAN)

(a) & (b) : The Government of India has been providing food grains at subsidized rates to the targeted population through State Governments/Union Territory Administrations under the Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS) such as Mid-Day Meal Scheme, Integrated Child Development Services (ICDS) Scheme, Rajiv Gandhi Scheme for Empowerment of Adolescent Girls, Annapurna etc. Government has enacted National Food Security Act (NFSA) which provides coverage of upto 75% in rural areas and 50% in urban areas, thereby covering 2/3<sup>rd</sup> population of the country. Under the Act, foodgrains are allocated to the States/Union Territories (UTs) @ 5 kg per person per month belonging to priority category and 35 kg per family per month for AAY category at very low prices of Rs.1 per kg, Rs.2 per kg and Rs.3 per kg for coarse grains, wheat and rice respectively. The Act also has special focus on nutritional support to women and children upto 14 years of age, pregnant women and lactating mothers who are entitled to meals as per nutritional norms. Pregnant women and lactating mothers are also entitled to receive maternity benefit of not less than Rs.6000." The States/UTs who have not implemented the NFSA so far are being allocated foodgrains under the existing Targeted Public Distribution System (TPDS) @ 35kg per family per month to the BPL [including AAY] families and @ 15-35kg per family per month to Above Poverty Line (APL) families.

The State-wise allocation/offtake of foodgrains under TPDS & OWS during the last three years and the current year is at Annexure-I.

(c): No Madam

(d): Does not arise in view of (c) above.

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## ANNEXURE

### ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 753 DUE FOR ANSWER ON 01.03.2016 IN THE LOKSABHA

Allocation and Offtake of Rice and Wheat under TPDS from 2012-13 to 2014-15 for BPL and AAY category

(in thousand tons)

SL.NO	STATES/UTs	2012-13				2013-14				2014-15			
		ALLOTMENT		OFFTAKE		ALLOTMENT		OFFTAKE		ALLOTMENT		OFFTAKE	
		BPL	AAY	BPL	AAY	BPL	AAY	BPL	AAY	BPL	AAY	BPL	AAY
1	Andhra Pradesh	1052.088	654.288	1054.280	643.499	1052.088	654.288	823.983	526.656	723.201	449.754	495.920	325.911
2	Arunachal Pradesh	25.524	15.972	25.021	15.845	25.524	15.972	26.061	15.734	25.524	15.972	24.929	15.771
3	Assam	475.224	295.692	471.387	293.585	475.224	295.692	472.071	294.008	475.224	295.692	464.680	291.488
4	Bihar(NFSA)	1689.372	1050.420	1446.368	1012.057	1548.591	1372.460	1615.374	1057.898	0.000	4914.900	11.582	3926.397
5	Chhatisgarh(NFSA)	485.688	301.944	481.691	301.944	364.266	549.177	405.116	467.144	0.000	1337.466	0.000	1329.701
6	Delhi(NFSA)	108.696	63.084	111.757	45.184	54.348	135.220	49.513	110.286	0.000	220.691	0.000	234.099
7	Goa	5.532	6.108	5.567	6.108	5.532	6.108	5.495	6.108	5.532	6.108	5.047	5.599
8	Gujarat	550.368	340.080	515.130	317.885	550.368	340.080	560.286	351.820	572.088	318.360	567.666	309.087
9	Haryana(NFSA)	208.572	122.820	217.032	121.430	86.905	368.674	81.418	312.494	0.000	795.000	0.000	732.473
10	Himachal Pradesh(NFSA)	133.140	82.740	129.282	83.078	66.570	134.346	55.938	130.495	0.000	185.952	0.000	180.705
11	Jammu & Kashmir	201.696	107.388	202.390	107.658	201.696	107.388	198.621	107.645	201.696	107.388	179.629	96.353
12	Jharkhand (NFSA)	619.968	385.524	591.601	370.771	619.968	385.524	613.287	384.030	619.968	385.524	568.021	356.653
13	Karnataka(NFSA)	836.460	477.816	819.167	433.960	627.345	977.448	661.352	998.407	0.000	2542.657	0.000	2313.096
14	Kerala	402.348	250.260	400.476	250.045	402.348	250.260	404.243	258.412	402.348	250.260	391.139	243.433
15	Madhya Pradesh(NFSA)	1068.126	664.260	1964.368	814.104	979.198	843.448	1271.059	620.559	0.000	3194.247	0.000	2911.381
16	Maharashtra(NFSA)	1709.424	1034.880	1610.469	949.458	1421.146	1616.040	1475.682	1419.901	0.000	4527.492	0.000	4045.524
17	Manipur	43.008	26.724	43.431	26.704	43.008	26.724	42.545	26.477	43.008	26.724	43.194	26.724
18	Meghalaya	47.376	29.484	47.376	29.421	47.376	29.484	47.377	29.485	47.376	29.484	47.377	29.484
19	Mizoram	17.640	10.920	16.790	10.170	17.640	10.920	16.640	10.120	17.640	10.920	16.015	9.722
20	Nagaland	32.112	19.968	35.051	22.558	32.112	19.968	31.954	18.854	32.112	19.968	34.536	21.486
21	Odisha	1165.572	531.120	1171.597	518.381	1167.942	528.750	1161.373	540.173	1170.288	526.404	1176.760	529.844
22	Punjab(NFSA)	121.176	75.360	105.557	51.001	80.784	279.300	77.442	265.726	0.000	870.120	0.000	191.434
23	Rajasthan(NFSA)	629.532	391.488	622.776	382.423	314.766	1591.530	313.274	1519.460	0.000	2791.572	0.000	2723.600
24	Sikkim	11.304	6.936	12.202	6.907	11.304	6.936	11.361	7.372	11.304	6.936	10.362	6.448
25	Tamil Nadu	1259.232	783.144	1277.845	779.930	1259.232	783.144	1276.043	798.121	1259.232	783.144	1015.893	741.524
26	Telangana (NFSA)	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	328.887	204.534	142.946	81.719
27	Tripura (NFSA)	76.380	47.520	74.451	47.846	76.380	47.520	76.457	46.358	76.380	47.520	76.380	46.857
28	Uttar Pradesh	2765.700	1719.480	2792.282	1698.089	2765.484	1719.696	2776.437	1718.828	2765.484	1719.696	2530.851	1578.078
29	Uttarakhand (NFSA)	128.988	80.184	129.161	79.687	128.988	80.184	130.844	76.753	128.988	80.184	135.919	103.066
30	West Bengal	1553.580	621.684	1553.510	579.504	1553.580	621.684	1497.443	547.031	1553.580	621.684	1662.027	559.656
31	A&N Islands	5.340	1.800	2.701	0.761	5.340	2.010	5.192	0.977	4.278	1.818	3.258	2.089
32	Chandigarh(NFSA)	3.756	0.624	3.712	0.135	3.130	1.695	3.042	1.245	0.000	13.096	0.000	10.598
33	D&N Haveli	5.028	2.196	5.036	2.220	5.028	2.196	5.674	2.530	5.028	2.196	5.239	2.720
34	Damen& DIU	1.044	0.636	1.097	0.664	1.044	0.636	0.268	0.101	1.044	0.636	0.837	0.336
35	Lakshadweep (NFSA)	0.756	0.504	0.742	0.504	0.756	0.504	0.770	0.000	0.756	0.504	0.756	1.008
36	Puducherry (NFSA)	21.564	13.548	20.348	12.128	21.564	13.548	12.908	9.796	21.564	13.548	1.145	4.551
	<b>TOTAL</b>	<b>17461.314</b>	<b>10216.596</b>	<b>17961.651</b>	<b>10015.644</b>	<b>16016.575</b>	<b>13818.554</b>	<b>16206.543</b>	<b>12681.004</b>	<b>10492.530</b>	<b>27318.151</b>	<b>9612.108</b>	<b>23988.615</b>

AAY allocation and offtake during 2013-14 onwards includes allocation and offtake data of Priority category under NFSA also.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 753 DUE FOR ANSWER ON 01.03.2016 IN THE LOK SABHA**

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF FOODGRAINS (RICE+WHEAT) OF SPECIAL ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2012-13 to 2014-15 UNDER TPDS

(IN THOUSAND TONS)

S.No.	STATES/UTS	2012-13				2013-14		2014-15	
		BPL Allocation 2012	July,	Allocation made to Poorest/ Backward Districts		BPL Allocation 19.9.2013		BPL Allocation 31.3.2014 & 7.7.2014	
		ALLOCATION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE
1	ANDHRA PRADESH	311.570	269.020	14.244	11.698	311.570	235.079	216.797	155.653
2	ARUNACHAL PRADESH	7.592	7.331	0.307	0.118	7.592	0.000	7.703	6.474
3	ASSAM	190.794	184.495	26.273	19.739	140.794	97.900	142.828	129.636
4	BIHAR (NFSA)	500.213	368.367	595.395	267.211	500.213	256.181	0.000	0.000
5	CHHATTISGARH (NFSA)	143.784	132.080	307.274	275.102	143.784	0.000	0.000	0.000
6	DELHI (NFSA)	31.364	0.000	0.000	0.000	31.364	0.000	0.000	0.000
7	GOA	3.680	3.985	0.000	0.000	3.680	0.000	3.734	2.239
8	GUJARAT	321.472	256.034	21.455	13.508	162.572	153.925	164.918	144.355
9	HARYANA (NFSA)	60.504	59.606	7.164	3.969	60.504	0.000	0.000	0.000
10	HIMACHAL PRADESH (NFSA)	39.416	30.447	11.537	8.210	39.416	0.000	0.000	0.000
11	JAMMU & KASHMIR	56.440	51.706	14.255	14.253	56.440	0.000	57.244	44.962
12	JHARKHAND	183.584	133.165	131.781	108.183	183.584	106.167	186.237	149.255
13	KARNATAKA (NFSA)	239.946	239.006	31.395	30.182	239.946	49.716	0.000	0.000
14	KERALA	306.104	264.199	1.232	1.232	119.168	51.010	120.890	120.926
15	MADHYAPRADESH (NFSA)	316.324	0.000	206.620	0.000	316.324	1.189	0.000	0.000
16	MAHARASHTRA (NFSA)	501.059	272.404	0.000	0.000	501.059	0.000	0.000	0.000
17	MANIPUR	12.730	12.730	0.381	0.374	12.730	9.120	12.914	12.930
18	MEGHALAYA	14.033	14.020	0.000	0.000	14.033	12.002	14.238	14.317
19	MIZORAM	9.594	9.099	0.159	0.159	5.214	0.000	5.288	4.789
20	NAGALAND	17.010	17.075	0.315	0.254	9.510	0.000	9.646	9.750
21	ODISHA	252.906	192.616	204.647	112.241	252.906	137.015	256.561	143.403
22	PUNJAB (NFSA)	35.888	0.000	1.839	0.000	35.888	0.000	0.000	0.000
23	RAJASTHAN (NFSA)	186.420	174.464	81.278	81.481	186.420	0.000	0.000	0.000
24	SIKKIM	3.298	3.297	0.440	0.441	3.298	0.475	3.346	3.307
25	TAMIL NADU	508.918	507.146	40.948	39.285	372.918	250.064	378.306	367.467
26	TELANGANA	0.000	0.000	0.000	0.000	0.000	0.000	99.273	38.515
27	TRIPURA	34.071	34.487	1.746	1.746	22.622	22.624	22.951	22.954
28	UTTAR PRADESH	818.879	740.242	159.556	97.642	818.879	71.989	830.707	552.287
29	UTTARAKHAND	38.188	35.279	1.681	1.681	38.188	0.000	38.736	4.676
30	WEST BENGAL	397.152	383.272	259.315	36.713	397.152	85.182	402.889	218.486
31	A&N ISLANDS	2.146	0.667	0.000	0.000	2.146	0.000	2.177	0.000
32	CHANDIGARH (NFSA)	1.764	0.588	0.000	0.000	1.764	0.000	0.000	0.000
33	D&N HAVELI	1.382	0.493	0.000	0.000	1.382	0.037	1.404	1.091
34	DAMAN & DIU	0.268	0.178	0.000	0.000	0.268	0.048	0.271	0.208
35	LAKSHADWEEP	0.230	0.207	0.000	0.000	0.230	0.000	0.233	0.188
36	PONDICHERRY	6.442	3.835	0.000	0.000	6.442	0.000	6.536	0.000
	<b>GRAND TOTAL</b>	<b>5000.000</b>	<b>4401.540</b>	<b>2121.237</b>	<b>1125.422</b>	<b>5000.000</b>	<b>1539.723</b>	<b>2985.827</b>	<b>2147.868</b>

\* offtake is against the allocation upto February, 2016

# The total in certain cases may not add upto the Grand total shown of allocation made to the States due to reallocation made from the unlifted savings within the overall allocations.

Offtake source: FCI

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 753 DUE FOR ANSWER ON 01.03.2016 IN THE LOK SABHA**

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF FOODGRAINS UNDER OTHER WELFARE SCHEMES DURING 2012-13.

(FIG. IN THOUSANDS TONS)

		2012-13					
		ALLOCATION			OFFTAKE		
SN	STATE/UT	(UPTO March, 2013)					
		WHEAT	RICE	TOTAL	WHEAT	RICE	TOTAL
1	ANDHRA PRADESH	58.916	271.385	330.301	47.708	278.409	326.117
2	ARUNACHAL PD.	0.000	7.182	7.182	0.000	7.937	7.937
3	ASSAM	0.019	133.536	133.555	0.000	106.935	106.935
4	BIHAR	15.720	380.021	395.741	8.707	242.135	250.842
5	CHHATTISGARH	65.118	171.937	237.055	64.128	148.546	212.674
6	DELHI	16.328	16.203	32.531	13.999	13.805	27.804
7	GOA	3.291	3.663	6.954	2.907	2.891	5.798
8	GUJARAT	153.118	57.171	210.289	150.413	54.385	204.798
9	HARYANA	67.137	36.805	103.942	54.359	30.461	84.820
10	HIMACHAL PRADESH	10.547	22.936	33.483	10.820	22.730	33.550
11	JAMMU & KASHMIR	3.000	33.550	36.550	0.181	28.082	28.263
12	JHARKHAND	0.000	94.469	94.469	1.085	93.266	94.351
13	KARNATAKA	87.314	261.456	348.770	69.416	214.701	284.117
14	KERALA	15.272	71.586	86.858	9.694	73.117	82.811
15	MADHYA PRADESH	286.322	164.360	450.682	236.967	140.069	377.036
16	MAHARASHTRA	128.016	330.566	458.582	92.576	286.744	379.320
17	MANIPUR	0.059	22.722	22.781	0.059	15.638	15.697
18	MEGHALAYA	0.000	14.440	14.440	0.000	14.426	14.426
19	MIZORAM	2.220	6.945	9.165	2.221	6.520	8.741
20	NAGALAND	2.792	22.480	25.272	2.792	22.434	25.226
21	ORISSA	109.512	224.727	334.239	106.998	206.352	313.350
22	PUNJAB	39.934	38.856	78.790	33.942	25.809	59.751
23	RAJASTHAN	152.535	43.096	195.631	137.629	39.310	176.939
24	SIKKIM	0.621	3.140	3.761	0.000	2.916	2.916
25	TAMIL NADU	58.267	168.416	226.683	55.890	138.911	194.801
26	TRIPURA	0.000	29.850	29.850	0.000	29.052	29.052
27	UTTAR PRADESH	371.280	219.074	590.354	353.782	192.157	545.939
28	UTARAKHAND	22.552	24.235	46.787	0.000	22.999	22.999
29	WEST BENGAL	8.399	323.405	331.804	0.544	221.005	221.549
30	A & N ISLANDS	0.011	1.408	1.419	0.011	1.307	1.318
31	CHANDIGARH	0.793	1.136	1.929	1.055	7.961	9.016
32	D&N HAVELI	0.085	1.295	1.380	0.049	1.154	1.203
33	DAMAN & DIU	0.000	0.424	0.424	0.000	0.425	0.425
34	LAKHSHDWEET	0.000	0.255	0.255	0.000	0.083	0.083
35	PUDUCHERRY	0.000	2.437	2.437	0.000	1.682	1.682
	<b>TOTAL</b>	1679.178	3205.167	<b>4884.345</b>	1457.932	2694.354	<b>4152.286</b>

NOTE: BASED ON INFORMATION RECEIVED FROM FCI. AS ON 16.04.2013

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 753 DUE FOR ANSWER ON 01.03.2016 IN THE LOK SABHA**

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF FOODGRAINS UNDER OTHER WELFARE SCHEMES DURING 2013-14.

(FIG. IN THOUSANDS TONS)

SN	STATE/UT	2013-14					
		ALLOCATION			OFFTAKE		
		WHEAT	RICE	TOTAL	(UPTO March, 2014)		
				WHEAT	RICE	TOTAL	
1	ANDHRA PRADESH	51.000	367.233	418.233	38.716	280.962	319.678
2	ARUNACHAL PD.	0.000	6.911	6.911	0.000	6.608	6.608
3	ASSAM	0.000	134.495	134.495	0.002	110.188	110.190
4	BIHAR	6.929	348.677	355.606	3.773	371.315	375.088
5	CHHATTISGARH	68.492	154.707	223.199	65.062	141.285	206.347
6	DELHI	14.663	14.749	29.412	14.229	14.333	28.562
7	GOA	3.307	3.670	6.977	3.201	12.558	15.759
8	GUJARAT	110.571	62.046	172.617	109.505	61.274	170.779
9	HARYANA	60.195	46.746	106.941	41.477	38.168	79.645
10	HIMACHAL PRADESH	10.460	24.685	35.145	9.969	24.133	34.102
11	JAMMU & KASHMIR	3.000	32.192	35.192	2.255	25.574	27.829
12	JHARKHAND	0.000	86.623	86.623	0.000	83.911	83.911
13	KARNATAKA	123.815	223.647	347.462	95.238	190.838	286.076
14	KERALA	17.320	71.731	89.051	8.874	68.291	77.165
15	MADHYA PRADESH	289.036	145.436	434.472	251.988	103.930	355.918
16	MAHARASHTRA	108.458	314.125	422.583	80.342	291.194	371.536
17	MANIPUR	0.071	22.845	22.916	0.060	11.333	11.393
18	MEGHALAYA	0.000	16.450	16.450	0.000	14.860	14.860
19	MIZORAM	1.816	6.815	8.631	1.816	6.841	8.657
20	NAGALAND	2.792	27.866	30.658	2.792	27.826	30.618
21	ORISSA	117.552	207.388	324.940	106.189	201.953	308.142
22	PUNJAB	38.374	37.730	76.104	27.075	27.919	54.994
23	RAJASTHAN	144.492	44.132	188.624	124.518	34.755	159.273
24	SIKKIM	0.756	2.908	3.664	0.436	2.752	3.188
25	TAMIL NADU	58.640	199.380	258.020	59.589	167.693	227.282
26	TRIPURA	0.000	22.814	22.814	0.000	20.341	20.341
27	UTTAR PRADESH	324.919	230.594	555.513	316.041	215.119	531.160
28	UTARAKHAND	9.210	25.608	34.818	4.941	21.445	26.386
29	WEST BENGAL	12.147	402.486	414.633	0.584	204.031	204.615
30	A & N ISLANDS	0.011	1.132	1.143	0.011	0.128	0.139
31	CHANDIGARH	0.709	0.901	1.610	0.283	0.619	0.902
32	D&N HAVELI	0.085	1.333	1.418	0.060	1.069	1.129
33	DAMAN & DIU	0.000	0.361	0.361	0.000	0.131	0.131
34	LAKHSHDWEEP	0.000	0.240	0.240	0.000	0.240	0.240
35	PUDUCHERRY	0.000	2.129	2.129	0.099	1.206	1.305
	<b>TOTAL</b>	<b>1578.820</b>	<b>3290.785</b>	<b>4869.605</b>	<b>1369.125</b>	<b>2784.823</b>	<b>4153.948</b>

NOTE: BASED ON INFORMATION RECEIVED FROM FCI. AS ON 16.04.2014

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## ANNEXURE REFERRED TO IN REPLY TO PART (a) &amp; (b) OF THE UNSTARRED QUESTION NO. 753 DUE FOR ANSWER ON 01.03.2016 IN THE LOK SABHA

## STATEMENT SHOWING STATE-WISE ALLOCATION &amp; OFFTAKE OF FOODGRAINS UNDER OTHER WELFARE SCHEMES DURING THE YEAR 2014-15

(FIG. IN THOUSAND TONS)

Sl. No.	STATE	ALLOCATION			OFFTAKE (Upto March, 15)		
		WHEAT	RICE	TOTAL	WHEAT	RICE	TOTAL
1	A&N ISLANDS	0.022	1.207	1.229	0.022	0.562	0.584
2	ANDHRA PRADESH	24.168	214.153	238.321	12.883	177.134	190.017
3	ARUNACHAL	0.000	6.348	6.348	0.000	6.344	6.344
4	ASSAM	8.000	135.965	143.965	0.000	99.143	99.143
5	BIHAR	8.673	505.755	514.428	0.000	373.824	373.824
6	CHANDIGARH	1.383	1.259	2.641	0.180	0.580	0.760
7	CHHATTISGARH	68.684	150.508	219.193	68.618	142.282	210.900
8	D&N HAVELI	0.085	1.374	1.459	0.042	1.201	1.243
9	DAMAN & DIU	0.000	0.378	0.378	0.000	0.259	0.259
10	DELHI	18.598	20.567	39.165	14.401	14.325	28.727
11	GOA	2.105	8.751	10.857	1.963	5.775	7.738
12	GUJARAT	114.533	71.645	186.178	112.401	69.736	182.137
13	HARYANA	51.592	49.611	101.203	44.969	35.066	80.036
14	HIMACHAL PRADESH	10.448	22.242	32.690	10.938	21.897	32.835
15	J & K	6.000	31.330	37.330	0.000	17.757	17.757
16	JHARKHAND	30.135	84.632	114.767	12.696	66.002	78.698
17	KARNATAKA	126.670	240.707	367.377	102.854	206.157	309.012
18	KERALA	17.573	68.450	86.024	17.452	66.526	83.978
19	LAKSHDWEEP	0.000	0.278	0.278	0.000	0.179	0.179
20	MADHYA PR.	333.109	132.589	465.698	263.014	122.019	385.032
21	MAHARASHTRA	197.332	302.827	500.160	130.266	293.763	424.029
22	MANIPUR	0.000	24.759	24.759	0.000	24.872	24.872
23	MEGHALAYA	0.000	13.893	13.893	0.000	14.165	14.165
24	MIZORAM	1.806	6.467	8.273	1.806	6.628	8.434
25	NAGALAND	2.792	25.698	28.491	2.792	26.102	28.894
26	ORISSA	115.287	195.127	310.414	117.158	165.084	282.242
27	PONDICHERRY	0.000	1.609	1.609	0.000	0.889	0.889
28	PUNJAB	40.692	37.144	77.835	31.698	29.614	61.312
29	RAJASTHAN	104.516	30.831	135.347	91.237	23.807	115.044
30	SIKKIM	0.900	2.523	3.423	0.717	2.455	3.172
31	TAMILNADU	59.945	232.945	292.890	61.674	194.268	255.942
32	TELANGANA	4.979	155.401	160.380	10.230	50.439	60.670
33	TRIPURA	0.000	31.676	31.676	0.000	31.276	31.276
34	UTTAR PR	297.067	207.140	504.206	275.427	195.086	470.513
35	UTTRANCHAL	9.903	28.965	38.868	0.000	20.295	20.295
36	WEST BENGAL	6.831	421.226	428.057	5.561	227.804	233.366
	<b>TOTAL</b>	<b>1663.828</b>	<b>3465.984</b>	<b>5129.812</b>	<b>1390.999</b>	<b>2733.317</b>	<b>4124.316</b>

Note:- Information received from FCI as on 20.04.15

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